

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 146 of 2020**

Central Coalfields Limited and others ... .. Appellants  
Versus  
Baleshwar Bedia ... .. Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellants: Mr. Amit Kumar Sinha, Advocate  
For the Respondents: Mr. Ajit Kumar, Advocate  
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**Oral Order**  
**06/Dated: 17.04.2021**

As prayed on behalf of the appellants, by way of last indulgence, put up this case on 04.05.2021 for compliance of the order dated 07.04.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**